

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

**IA No.149 of 2012 & IA No.150 of 2012 in
DFR No.1679 of 2012**

Dated : 25th April, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Tamil Nadu Generation & Distribution
Corporation Ltd. Appellant (s)**

Versus

Powergrid Corporation of India Ltd. & Ors. ...Respondent (s)

**Counsel for the Appellant(s): Mr. S. Vallinayagam
Mr. S. Balaguru**

Counsel for Respondent (s):

ORDER

**(IA No.149 of 2012 & IA No.150 of 2012 in
DFR No.1679 of 2012 - Condonation of delay)**

Issue notice in both the IA Nos. 149 and 150 of 2011 to all the Respondents. Dasti service is permitted.

Post the matter on **10.05.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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